

(b) Review by the Government working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 49/17/19]

**MOU between Government of India and BBJ and SIL**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIR AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES. (SHRI ARJUN RAMMEGHWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Braithwaite Burn and Jessop Construction Company Limited (BBJ), for the year 2019-20.

[Placed in Library. See No. L.T. 90/17/19]

- (ii) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Scooters India Limited (SIL), for the year 2019-20.

[Placed in Library. See No. L.T. 89/17/19]

**Report of the LAG**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN) : Sir, I, on behalf of Shri Anurag Singh Thakur, lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2018 - Union Government - Department of Revenue (Indirect Taxes - Central Excise and Service Tax) - Report No. 4 of 2019.

[Placed in Library. See No. L.T. 78/17/19]

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**STATEMENT BY MINISTER**

**Status of Implementation of the recommendation Contained in the Fifty-Eighth Report of Department-related Parliament Standing Committee on Finance**

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावरचन्द गहलोत): महोदय, मैं श्रीमती निर्मला सीतारमण जी की ओर से राजस्व विभाग, वित्त मंत्रालय की अनुदान मांगों (2018-19) के संबंध में विभाग संबंधित